

CENTRAL ADMINISTRATIVE TRIBUNAL

MADRAS BENCH

ORIGINAL APPLICATION NO. 1214 OF 2012

Dated this Monday, the 11th day of September, Two Thousand Fifteen

P R E S E N T

THE HON'BLE MR. JUSTICE B. SESHASAYANA REDDY, JUDICIAL MEMBER
AND
THE HON'BLE DR. P. PRABAKARAN, ADMINISTRATIVE MEMBER

P. Baskar, S/o. Mr. M. N. Purushothaman,
Aged 45 years, Residing at No. 14, Enfield Avenue,
Madipakkam, Chennai- 600 091, Working as Junior Clerk,
O/o. The Deputy CAO/Cash and Pay, Southern Railway,
Chennai- 600 003.

.. Applicant

By Advocate : M/s. P. Rajendran, Counsel for applicant

Vs.

The Union of India represented by
the Financial Advisor and
Chief Accounts Officer,
Southern Railway,
Chennai- 600 003.

.. Respondent

By Advocate: Mr. P.S. Eathiraj- For Respondent

O R D E R

(Pronounced by The Hon'ble Mr. Justice B.Seshasayana Reddy, Judicial Member)

This Original Application is filed by P. Baskar assailing the notification dated 09.08.2012 whereby and whereunder the department is proposed to conduct selection to constitute a panel of Office Superintendent in the Pay Band of Rs. 9300-34800 with Grade Pay of Rs. 4200 against 8- UR vacancies.

2. The respondents filed reply statement.
3. It is stated in the reply statement that selection process initiated on 09.08.2012 has been postponed until further advice from the Railway Board.
4. In view of the reply statement, we are of the view that the cause exposed by the applicant in the application does not survive and accordingly, the same is hereby dismissed reserving the liberty to the applicant to file a fresh O.A. in the event the respondents initiating further steps to fill up the 8 UR vacancies pursuant to the notification dated 09.08.2012 after getting advice from the Railway Board.
5. Subject to the above observation, the O.A. is dismissed. There shall be no order as to costs.